

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 663 OF 2023**

IN THE MATTER OF:

In re: News item published in Indian Express dated 07.10.2023 titled “GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday”

AMENDED MEMO OF PARTIES (As Per ORDER DATED 27.09.2024)

In re: News item published in Indian Express dated 07.10.2023 titled “GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday”

VERSUS

- 1. Chief Secretary, Delhi**
Delhi Secretariat, IP Estate, New Delhi-110002
Email: csdelhi@nic.in (RESPONDENT No.1)
- 2. Member Secretary, Delhi Pollution Control Committee (DPCC)**
Government of NCT of Delhi,
4th and 5th Floor, ISBT, Kashmere Gate, Delhi-110006
Email: dpcc@gov.in/ msdpcc@nic.in/ chdpcc@nic.in (RESPONDENT No.2)
- 3. Commissioner, Municipal Corporation of Delhi (MCD)**
17th Floor, Civic Centre,
S.P. Mukherjee Marg, New Delhi-110002
Email: commissioner@mcd.nic.in/ clomcdhq@gmail.com (RESPONDENT No.3)
- 4. Member Secretary, Central Pollution Control Committee (CPCB)**
Paryavaran Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in (RESPONDENT No.4)
- 5. Ministry of Environment, Forest and Climate Change (MoEF&CC)**
Paryavaran Bhawan, Jorbagh, New Delhi-110003
Email: secy-moef@nic.in (RESPONDENT No.5)
- 6. Commission for Air Quality Management in National Capital Region & Adjoining Areas (CAQM)**
17th Floor, Jawahar Vyapar Bhawan (STC Building)
Tolstoy Marg, HC Mathur Lane, New Delhi-110001
Email: rk.agrawal69@gov.in/ rajendrasharma.edu@nic.in (RESPONDENT No.6)